

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 224 OF 2019 &**  
**IA NOS. 1104, 805 & 1106 OF 2019**

**Dated: 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**SKS Power Generation (Chhattisgarh) Ltd. .... Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sajjan Poovayya, Sr. Adv.  
Mr. Anurag Sharma  
Mr. Lakshyajit Singh Bagdwal

Counsel for the Respondent (s) : Mr. Ravi Kishore  
Ms. Rajshree Choudhary for R-8  
Mr. Anand K. Ganesan for R-2

**ORDER**

***Admit.***

Objections on IA for interim relief and also to the main appeal shall be filed on or before 22.08.2019 after duly serving copy of the same to the other side.

List the matter on **26.08.2019**.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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